

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1453
ANSWERED ON 13TH FEBRUARY, 2025
ROAD ACCIDENTS AND SAFETY**

1453. MS SAYANI GHOSH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total number of cases of road accidents and people died in them across the country;**
- (b) whether the Government has established the National Road Safety Board to oversee the issues related to road safety and evolve effective strategies for implementation of the Road Safety Policy, if so, the details thereof, if not, the reasons therefor; and**
- (c) whether the pilot project has been initiated by the Government to provide cashless treatment to the victims of road accidents, if so, the findings thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) As per data received from States and UTs, the total number of road accidents and road accident fatalities on all category of roads including State Highways, major District Roads & National Highways in the country during the calendar year 2022 were 4,61,312 and 1,68,491 respectively.**
- (b) Section 215B of the Motor Vehicles Act, 1988 provides for constitution of National Road Safety Board to render advice to the Central Government or State Government, as the case may be, on all**

aspects pertaining to road safety and traffic management including, but not limited to,

- (i) the standards of design, weight, construction, manufacturing process, operation and maintenance of motor vehicles and of safety equipment;**
- (ii) the registration and licensing of motor vehicles;**
- (iii) the formulation of standards for road safety, road infrastructure and control of traffic;**
- (iv) the facilitation of safe and sustainable utilisation of road transport ecosystem;**
- (v) the promotion of new vehicle technology;**
- (vi) the safety of vulnerable road users;**
- (vii) programmes for educating and sensitising drivers and other road users; and**
- (viii) such other functions as may be prescribed by the Central Government from time to time.**

Government has notified constitution of the National Road Safety Board along with Rules thereof on 3rd September, 2021.

(c) The pilot implementation of cashless treatment for road accident victims has been operational in the State/UTs of Assam, Chandigarh, Punjab, Uttarakhand, Haryana and Puducherry. Based on the pilot implementation, the following key points have emerged :

- Operational readiness of States/UTs prior to launch of nationwide scheme, to acclimatize the field officials with its operative details,**
- mechanism to inform victims, Good Samaritans, police, etc., about empanelled hospital nearest to the accident spot,**
- IEC activities to sensitise the general public on the Scheme contours.**
- Empanelment of additional hospitals.**
